NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose Section	Section	M/s. / Mr. Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.	
No. CP 11/2010	TP 19/16	Hearing	397/398		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM		
١	S.PARISUTHAM 98406 00026	Representing the counsel	Stuther	
2.	Rajasekhan VK 95001 53344	M/S D. Ramesh Rai D. Sairam Kumar Counsel for the Respondents 1,3,425	Rayandhan.	

Proxy counsel for petitioner is present. Counsel for respondents 1,3,4 and 5 is also present. I.A. No.52/2017 is taken up today. Counsel for Respondents 1,3,4 and 5 reported no objection for impleading the legal heirs of the deceased first petitioner by name Kanakasabapathi.

For consideration list it on 26.07.2017.

MEMBER (J)

MEMBER (T)